

ITEM NO.101

COURT NO.5

REVISED  
SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2332-2333/2008

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

MILLENNIUM DELHI BROADCAST LLP ETC.

Respondent(s)

( [ PART HEARD BY HON. L. NAGESWARA RAO AND B.R. GAVAI, JJ. ] )

Date : 20-04-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Nachiketa Joshi, Adv.  
Mr. Apoorv Kurup, Adv.  
Ms. Shruti Agarwal, Adv.  
Mr. Abhishek Mahajan, Adv.  
Mr. Siddhartha Sinha, Adv.  
Mr. Abhishek Singh, Adv.  
Mr. Tathagat, Adv.  
Mr. Aditya Mishra, Adv.  
Mr. Aniruddha Purshotham, Adv.  
Mr. Amrish Kumar, AOR

For Respondent(s) Mr. Nikhil Majithia, AOR  
Mr. Piyush Gautam, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Application for change in the name of  
respondents is allowed.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within  
three days.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master

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R E C O R D O F P R O C E E D I N G S

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